(21)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD.

O.A.No.968/96. Date of order : 27.8.1996.

Between

R.Eswara Rao .. Applicant

And

Divl. Rly. Manager,
S.E.Railway,
Visakhapatnam. .. Respondent

Counsel for the Applicant .. Shri P.B.Vijaya Kumar

Counsel for the Respondent .. Shri V.Bhimanna, SC for Rlys

C O R A M

Hon'ble Shri Justice M.G.Chaudhari : Vice-Chairman

Hon'ble Shri H.Rajendra Prasad : Member(A)

Order

(Per Hon'ble Shri Justice M.G.Chaudhari : Vice-Chairman)

The applicant has ~~prayed~~ approached the Tribunal against the show cause notice issued to him by the revisional authority (respondent) dated 18.7.96 proposing to enhance the punishment awarded to him. By the said notice the applicant has been given an opportunity to make representation and the applicant has already submitted his representation accordin- to the learned counsel. This is purely an interlocutory stage and there is no prima facie case required to be entertained. The O.A. is therefore disposed of as not maintainable at the interlocutory stage without expressing any opinion on the merits.

(H.Rajendra Prasad)
Member(A).

(M.G.Chaudhari)
Vice-Chairman.

Dated: 27.8.1996.
Dictated in Open Court.

br.

Deputy Registrar(J) CC

(22)

O.A.968/96

To

1. The Divisional Railway Manager,
   S.E.Rly, Visakhapatnam.

2. One copy to Mr.P.B.Vijayakumar, Advocate, CAT.Hyd.

3. One copy to Mr.V.Bhimanna, SC for Rlys CAT.Hyd.

4. One copy to Library, CAT.Hyd.

5. One spare copy.

pvm.

I COURT

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COMPARED BY APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 27-8-1996

~~ORDER~~ / JUDGMENT

M.A/R.A./C.A. No.

in

O.A.No. 968/96.

T.A.No. (w.p.)

Admitted and Interim Directions Issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
डेस्पाच/DESPATCH
- 9 OCT 1996
हैदराबाद न्यायपीठ
HYDERABAD BENCH